

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 21.03.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 29/2022 & IA No. 57/2022	Srinivasula Reddy Former Director (Teja Cement Ltd) V I.V. Nanda Gopal & Anr	Avinash Krishnan Ravi Jerin Asher Sojan	K. Gowtham Kumar K. Manivannan Athiban Vijay Amogh Simha R1 N P Vijay Kumar R2

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 51/2022	J. Shobha Lalith V Swan Electric Contracts Company P Ltd	Sarvabhauman Associates	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 307/2021 IA No. 646/2021	Agarwal Coal Corporation P Ltd V Nizan Energy Pvt Ltd	JMVD Legal	Notice Returned on 02/02/2022
4.	Comp App (AT)(CH)(Ins) No. 258/2021	Southern Power Distribution Company of Andhra Pradesh Ltd V Gavi Siddeswara Steels (India) P Ltd & Anr With	Rakesh K. Sharma Shubharanjani Ananth	A.K. Mylsamy R1 R2 Notice served on 02/07/2021
5.	Comp App (AT)(CH)(Ins) No. 263/2021 & IA No. 561/2021	Southern Power Distribution Company & A.P. Ltd V Gavi Siddeswara Steels (India) P Ltd & Anr	Rakesh K. Sharma	A.K. Mylsamy R1 R2 Notice served on 02/07/2021
6.	Comp. App. (AT)(CH)(Ins) No. 21/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	Gokul Raj G. Derrick Sam A. Chandrasekar for RP
7.	Comp. App (AT)(CH)(Ins) No. 268/2021 (IA No. 583,584 & 585/2021)	Central Board of Trustees V Shri Kumar Rajan	K. Ramu R. Vishnu	Vipin Warrior
8.	Comp App (AT)(CH)(Ins) No. 79/2022 & IA No. 160 & 161/2022	Asset Reconstruction Company (India) Ltd V Ebenezar Inbaraj RP of ReGen Powertech Pvt Ltd	V.V. Sivakumar	A.G. Sathyanarayanan
9.	Comp App (AT)(CH) No. 17/2022 & IA No. 185/2022	(Capt.) Valdamannati Jaya Pushpakumar V Madras race club & 15 Ors	Rohan Rajaskaran Chirag Gupta	
10.	TA No. 178/2021 (Comp App) (AT) (Ins)No. 503/2020)	Babu Manoharan Vs. Indian Bank & 2 Ors	Aniruddha Deshmukh and Vikram Vijayraghavan	M/s. Aiyar & Dolia R1 Ramaswamy Meyyappan and Harshini Jothiraman, K.P. Pramodh Kumar R2 & R3

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp. App (AT)(CH)(Ins) No. 43/2021	Zuberi Engineering Construction (P) Ltd Vs IVRCL Limited	Amol vyas Saamil sharma	Nirav Shah for Liquidator Gowri Shankar – R2

12.	Comp App (AT)(CH)(Ins) No. 194/2021	Chandra Sekaran V Appu Hotels Limited & 10 ors	S.M. Sundaram	T. Ravichandran R1 & R2 Devashish Bharuka R3 Vipin Warriar R4
13.	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises V ReGen Powertech Pvt Ltd & Anr With	P. Mohan Prasad A. Vidya	B. Dhanaraj R2
14.	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No. 679/2021 & 190/2022	Echanda Urja Pvt Ltd V ReGen Powertech Private Limited With	N.P. Vijay Kumar	A.G. Sathyanaryanan Caveator
15.	Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) P Ltd V Regen Infrastructure and Service P Ltd (RISPL) & Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1 Vipin Warriar R2
16.	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Limited V Regen Infrastructure and Service P Ltd (RISPL) & Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1 Vipin Warriar R2
17.	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703 & 704/2021	Regen Infrastructure and Service P Ltd V ReGen Powertech Private Limited With	B. Dhanaraj Pavithra K	A.G. Sathyanaryanan Caveator
18.	Comp App (AT)(CH)(Ins) No. 6/2022 & IA No. 16 & 17/2022	Asset Reconstruction Company (India) Ltd V Renuka Devi Ramaswamy RP & Anr With	VV Sivakumar Chethan Sagar	B. Dhanaraj R1
19.	Comp App (AT)(CH)(Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited V ReGen Powertech P Ltd & 3 Ors	Giridhar & Sai	

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**

CELL : 7358522534

By the order of Hon'ble Member (J)

(Chennai Bench)